

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 134/252/ND/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
26.04.2018.**

**NAME OF THE COMPANY: M/s White Heaven Hotels & Resorts Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** None

**For the Respondent:** Mr. Shobhit Srivastava, DROC, NCT of Delhi & Haryana

**ORDER**

Report of the ROC is on record. Certain bank statements have been filed by the appellant. Ld. Counsel wishes to file some other additional documents to substantiate the business. To come up on 22<sup>nd</sup> May, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**